

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-76/2021/12415/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandranshu Chaturvedy,  
District and Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the <sup>JK</sup> 21 December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJCH.I-5/2023/3783 dtd. 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed permission to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The Additional District & Sessions Judge, Chirang, Kajalgaon, and in his absence, the Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang, Kajalgaon, in her absence, the Chief Judicial Magistrate, Chirang, Kajalgaon, in his absence, the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, Chirang, Kajalgaon, in her absence, the JMFC, Chirang, Kajalgaon, and in his absence, the JMFC, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-76/2021/12416-12417/A dated** , 21-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*SP*  
**JT. REGISTRAR (VIGILANCE)**  
*R*